

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART –I

BUDGET SESSION

FRIDAY, MARCH 16, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair and sat till 12.50 P.m.

The day was allotted for Government Business.

1. NATIONAL ANTHEM:

National Anthem was played.

2. The Hon'ble Governor of Meghalaya addressed the House under Article 176 of the Constitution of India.

3. The Hon'ble Speaker announced the Report of the Business Advisory Committee under Rule 230 of the Rules of Procedure and Conduct of Business.

4. Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs moved "That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session".

5. The Hon'ble Speaker announced the names of Members nominated by him to the Panel of Chairmen under Rule 9 (1):

1. Shri T.D. Shira.
2. Shri Renikton Lyngdoh Tongkhar.
3. Smti Agatha K. Sangma.
4. Smti Dikkanchi D. Shira.

6. OBITUARY REFERENCES:

Hon'ble Members who participated and condoled the passing away of eminent personalities viz. Shri Bansari Lai Joshi, Shri Bindu Lal, Shri Raghunath Jha, Shri Khagen Das, Shri Nepal Chandar Das, Shri Chintaman Wanaga, Shri Gobinda Chandra Langthasa, Shri Hukum Singh, Shri Ajit Singh Kohar, Shri Surta Singh Maravi, Shri Gali Muddukrishnama Naidu, Shri Sangdopal Lepcha, Shri Jayant Sasane, Shri Kalyan Singh Chauhan, Shri Prabodh Panda, Shri Khagendra Jamatia, Smti Begum Himida Habibullah were Shri Conrad K. Sangma, Chief Minister, Shri M.M. Danggo, Shri T.D. Shira, Shri Renikton Lyngdoh Tongkhar and Hon'ble Speaker. Two minutes silence was observed.

7. ADJOURNMENT:

Since there was no more business to be transacted, the House was adjourned till 10 a.m. on Monday, the 19th March, 2018.

**Dated Shillong,
the 16th March, 2018.**

***Commissioner & Secretary,
Meghalaya Legislative Assembly.***